

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

12.12.2013

OA No.510/2013

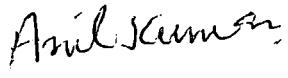
Mr. Amit Mathur, Counsel for applicant.  
Mr. Neeraj Batra, Counsel for respondents.

The learned counsel for the respondents produced the result of the applicant in sealed cover, as directed by this Tribunal vide order dated 03.12.2013. The applicant, Manju Devi, has secured 51.25 marks out of 200 marks and hence not qualified. The applicant is an OBC candidate. It is admitted between the parties that to be qualified in the written examination, the OBC candidate has to secure 66 marks whereas the applicant has secured 51.25 marks and hence she has not qualified in the written examination. Therefore, this OA has become infructuous. The result of the applicant is returned to the learned counsel for the respondents in sealed cover.

Accordingly the OA is dismissed as having become infructuous.

IR granted on 12.07.2013 shall stand vacated.

  
(Arvind Robee)  
Member (J)

  
(Anil Kumar)  
Member (A)

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